<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 235 of 2018

Dated: 28th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Raj WestPower Limited Versus Rajasthan Electricity Regulatory Commission & Ors.				Appellant(s)
				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aman Anand Mr. Aman Dixit		
Counsel for the Respondent(s)	:	Mr. P.N. Bhandari for Discor	ns	

<u>ORDER</u>

Issue notice to the Respondents returnable on 17.09.2018. Dasti, in addition, is permitted.

List the matter on <u>17.09.2018.</u> Tag to Appeal No. 228 of 2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk